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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 953/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES: Alwyn D' Costa
V/s.
Vibrant Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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27.

	Kavisha Shah Hamed Kadiani a/w Kavisha Shah	Counsel Adv. for India law Alliance.	
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ORDER

TCP No.953/ I&BP/NCLT/MB/MAH/2017

The petitioner Counsel is absent. The Corporate Debtor Counsel is present. For the petitioner side remained absent, this Bench directs the Petitioner to be present on next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 18.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)